

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**


TP No.119/NCLT/AHM/2016 (New) C.P.No. 23/397-398/CLB/MB/2015 (Old)

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2019**

Name of the Company: Dhiren Pratapmal Bhandari
V/s
DB Shapriya Construction Ltd & Ors

Section of the Companies Act : Section 397-398 of the Companies Act 1956.


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNJAL DAKAL	PCS	Resp. 2	K A D cmlau
2.	Poojan Gandhi and Sudhanshu Menari.	Advocate "	Petitioner "	 Sun
3.	Nishan Majumdar (For Vishwas K. Shah) Ritesh Singh	Adv Adv	Rep. 4 Rep. 4	M. Ritesh Singh

ORDER

The Parties are represented through their respective Counsel(s).

Petitioner Counsel informs that Respondent is not accepting service. In view of this, the petitioner is at liberty to send E-mail and effect paper publication.

List the matter on 13.01.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 2nd day of December, 2019.